

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2593
ANSWERED ON – 21.12.2021

IMPOSITION OF CUSTOM DUTY ON IMPORTED SOLAR EQUIPMENTS

2593. SHRI SUJEET KUMAR:
SHRI KAMAKHYA PRASAD TASA:

Will the Minister of **FINANCE** be pleased to state:-

- (a) whether the Ministry of Finance is concerned by the comments made by the Solar Power Developers Association that the custom duty on imported solar equipments would only allow for greater trade discrimination by Chinese suppliers; and
- (b) if so, the details thereof and, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a)& (b): No such reference from the Solar Power Developers Association has been received by the Ministry.
